IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 132
Appeal No. 118/252/ND/2020

IN THE MATTER OF:

Girbau India Private Limited … Appellant

Vs

ROC (NCT of Delhi & Haryana & Ors.) … Respondent

Order under Section 252.

Order delivered on 15.12.2020

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Mr. Varun Jain, Adv.
For the ITD :
For the ROC :

ORDER

Order reserved.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Mukesh- 15.12.2020